

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP No.220/2003 in  
OA 59/1999

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New Delhi this the 5th day of August, 2003

**Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)**  
**Hon'ble Shri R.K. Upadhyaya, Member (A)**

Vinod  
S/O Shri Balbir Singh,  
R/O Military Farm No.2,  
Mawana Road, Meerut Cantt.,  
Meerut.

..Petitioner

(None for the petitioner)

VERSUS

1. Col. K.V.Singh,  
Officiating D.D.G.M.F.,  
Quartermaster General's  
Branch, Army Headquarters,  
West Block-III, R.K.Puram,  
New Delhi.
2. Shri B.B.Biswas,  
Director,  
Military Farms, Central Command,  
Lucknow (UP).
3. Shri S.P.Singh,  
Officer-in-Charge,  
Military Farm No.2, Mawana Road,  
Meerut Cantt., Meerut

..Respondents

( By Advocate Shri A.K.Bhardwaj )

O R D E R (ORAL)

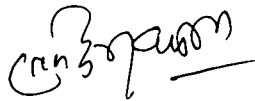
**(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)**

We have heard Shri A.K.Bhardwaj, learned counsel for the respondents. The respondents have also filed reply affidavit with copy to the opposite side. Learned counsel submits that OA 59/1999 was one of the OAs disposed of by a common order of the Tribunal dated 4.2.2003. The common order passed by the Tribunal has been stayed in other cases by the Hon'ble Delhi High Court by order dated 15.7.2003, except OA 59/1999 in which present CP 220/2003 has been

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filed by the petitioner/applicant in that OA. Learned counsel for the respondents has submitted that as the order of the Tribunal in the <sup>other six</sup> ~~connected six~~ other OAs has been stayed, the same order would have also been passed in the present case as this OA has also been dealt with by the aforesaid common order of the Tribunal.

2. Noting the above facts and submissions of the learned counsel, we consider it appropriate to dispose of this CP at this stage in view of the Hon'ble Delhi High Court's order dated 15.7.2003 in other connected six OAs, copy placed on record. Notices issued to the alleged contemners are discharged. File be consigned to the record room.



( R.K.Upadhyaya )  
Member (A)



( Smt.Lakshmi Swaminathan )  
Vice Chairman (J)

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